

COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

SIXTH REPORT

(Fifth Lok Sabha)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Sixth Report.

2. The Committee held a sitting on the 22nd May, 1972.

3. The Committee considered applications for leave of absence from four Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
May 22, 1972
Jyaishta 1, 1894 (Saka)

S. C. SAMANTA,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide Para 3 of the Report)

Sl. No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri S. R. Damani	6-5-72 to 31-5-72 =26 days	Illness	6-5-72 to 31-5-72 =26 days	
2.	Shri C. K. Jaffer Sharief	22-4-72 to 31-5-72 =40 days	Do.	22-4-72 to 31-5-72 =40 days	
3.	Shri Genda Singh	26-3-72 to 20-5-72 =56 days	Do.	26-3-72 to 20-5-72 =56 days	
4.	Shri T. H. Gavit	11-5-72 to 25-5-72 =15 days	Jeep Accident	11-5-72 to 25-5-72 =15 days	